



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./253/2015	SRI DEBAJIT KALITA Versus THE STATE OF ASSAM AND ANR.	MR.B K BHATTACHARJEE DR.R SARMAH MR A TALUKDAR MS.P SAHA MR. B PRASAD MR K K KALITA MR P J BORAH	PP, ASSAM
	WITH Crl.M.C./310/2015 in Crl.A./253/2015	SRI DEBAJIT KALITA Versus STATE OF ASSAM	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	PP, ASSAM
2	CRP(IO)/318/2017	ABED ALI and 3 ORS. Versus MOHAMMAD ALI and 3 ORS.	MR. R J BORDOLOI MS.D SONOWAL MR.R ALI MS.A SAIKIA	MR DEBA KUMAR DAS (R1 TO R4) MS. P BHUYAN (R1 TO R4)
3	WP(C)/4376/2021	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
4	WP(C)/6649/2021	T. J. BISWAJIT MAHENGIA Versus THE STATE OF ASSAM AND 3 ORS.	MR P N SARMA MR. R P SARMAH MR. D DOLEY	MR. D K JAIN (R-4) MR. P MAHANTA (R-3) MR. R B GOHAIN (R-3) MR A KHARSOHUM (R-3) SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 11/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022

13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
19)	MR. S SINHA	11-08-2022	To	20-08-2022
20)	MS. T SOM	12-08-2022	To	16-08-2022
21)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/3221/2014 CONDONATION PTN.	MD. ABDUL RASHID Versus MD. RASHID AHMED and 2ORS	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	
2	I.A.(Civil)/277/2021 in CRP/194/2017	SANDIPAN DEY Versus M/S. CHOUDHURY COMMERCIAL AND ANR.	MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR M J QUADIR (R-1) MR. K MIRA (R-1)
3	WP(C)/4177/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 11 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-11) MS. M MEDHI (R-11) ASSTT.S.G.I. SC, RAILWAY
	WITH			
4	WP(C)/4199/2021	MARTIN LOGESTICS Versus THE UNION OF INDIA AND 8 ORS	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	GA, ASSAM MR I RAFIQUE (R-10) MR. C K S BARUAH MR. M K SHARMA (R-6) MS. M MEDHI (R-10) ASSTT.S.G.I. SC, RAILWAY
	WITH			
5	WP(C)/4204/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 14 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS U PRASAD	GA, ASSAM SC, TRANSPORT SC, RAILWAY
6	WP(C)/6187/2021 CAVT. NO.06922/021,	RIJUMA BEGUM Versus RAHIMA BEGUM AND 5 ORS.	MR. M U MAHMUD MR. D SARMAH MS. M BEGUM MR S H MAHMUD	GA, ASSAM MR J H SAIKIA FOR CAVEATOR SC, ELECTION COMMISSION.

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